

COMMITTEE ON PAPERS LAID ON
THE TABLE

[English]

Tenth and Eleventh Reports and
Minutes

SHRI M. V. CHANDRASHEKARA
MURTHY (Kanakapur) : I beg to present
the Tenth and Eleventh Reports (Hindi and
English versions) of the Committee on
Papers Laid on the Table.

I beg also to lay on the Table
Minutes (Hindi and English versions) of the
sittings of the Committee on Papers Laid
on the Table relating to their Tenth and
Eleventh Reports.

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(Interruptions)**

MR SPEAKER : It is my job and I have
done it. As long as I am the Speaker, as
long as I have to carry out the wishes of the
House, I will carry them out according to the
rules laid down by this House. Nothing will
prevent me from doing it.

(Interruptions)**

MR SPEAKER : I have done it...
Nothing is going on record.

(Interruptions)**

MR SPEAKER : There is nothing in
Rajya Sabha also.

(Interruptions)**

MR SPEAKER : Nothing goes on record
...Rules do not allow me...I do not allow
it. If there is any point, I will listen to you.
If there is no point, I will not.

(Interruptions)**

MR SPEAKER : Gentlemen, you may
say it once, you may say it ten times. I have
gone through everything, all the pros and
cons. I have gone through the rules, I have
gone through the Constitution; everything
I have gone through and I am convinced, I

have done it very very ably. I am convinced
of the ruling that I have given and I stick
to it.

(Interruptions)**

MR SPEAKER : No, Sir. Not allowed
anywhere. This is our House.

(Interruptions)**

MR SPEAKER : I am going according
to the rules which I have. Nothing doing.
I have done the right thing and I stick to it.

Now, Statement by the Minister.

(Interruptions)**

MR SPEAKER : Nothing goes on record
except the statement of the Minister, because
you do not follow the rules.

(Interruptions)**

MR SPEAKER : Except the statement
nothing goes on record. I have not allowed
anything on that subject, because I go by the
rules.

(Interruptions)**

MR SPEAKER : Except the statement
nothing goes on record. I have not allowed
any Hon. Member.

12.11 hrs.

STATEMENT REGARDING MINIMUM
SUPPORT PRICES IN RESPECT OF
KHARIF PULSES AND OILSEEDS
OF 1987-88 CROP

[English]

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
CO-OPERATION IN THE MINISTRY OF
AGRICULTURE (SHRI YOGENDRA
MAKWANA) : Sir, The Government have
fixed the minimum support prices of kharif
pulses namely Urad, Moong and Tur (Arhar)
of 1987-88 Crop at Rs. 325 per quintal
each marking an increase of Rs 5 per quin-
tal over the corresponding price for the
produce of 1986-87 crop.